

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 464/2016  
C. A No.

CORAM:

SH. R. VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

**NAME OF THE COMPANY : M/S.**

Movis Crop Film Production Ltd.

**SECTION OF THE COMPANIES ACT: 101-104**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Siddharth Sharma	Adv	Petitioner	<i>Siddharth</i>
2.	C. BALOONI	Company Prosecutor	(RR.D (NR))	<i>C301</i>

**ORDER**

Learned counsel for the petitioner as well as for the RD are present. It is represented by the counsel for the RD already report has been filed. However, learned counsel for the petitioner seeks some time to file reply. Two weeks' time is granted finally to file the reply.

Post the matter on 12.05.2017

*Sd/-*  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

*Sd/-*  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
13.04.2017